

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.08.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt Ltd & Ors.	Aditya Diwan	

For Hearing

2.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 137 of 2020	Sunil Amarlal Chawla Vs. Union Bank of India & Anr.	Shwetank Sailakwal	Purusharth Bisht-R1 Savita Nangare-R2
4.	Comp. App. (AT) (Ins) No. 602 of 2020	Vipul Dilip Shah & Anr. Vs. Parinee Developers Pvt. Ltd., Through IRP Subhash Chandra Modi	Chandra Prakash	Gopalakrishnan-R1 Surekha Raman-R2
5.	Comp. App. (AT) No. 98 of 2020	Biju George & Ors. Vs. Jeevan Telecasting Corporation Ltd & Ors.	Shivam Narang	Prince Jose Manisha Chaudhary- R1 & R6

For Hearing

6.	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	Rakhi Ray
7.	Comp. App. (AT) (Ins) No. 202 of 2020	Kridhan Infrastructure Pvt. Ltd. Vs. Venkatesan Sankaranarayan & Anr.	Udit Chauhan	P.V. Dinesh

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**